

[*Translation*]

Land Scandals In Villages of Delhi

3306. SHRI BALESHWAR YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that some persons have been involved in land scandals in some villages of Delhi;

(b) if so, the details thereof; and

(c) the action taken or proposed by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) 29 cases of land scandals in the villages of Delhi have been registered with the Delhi Police during the period 1988 to 1990 (upto 15.3.90).

(c) Out of the 29 cases, 22 cases are sub-judice, 6 cases are under investigation and in one case the accused has been challenged.

[*English*]

Mandays Lost in Andaman and Nicobar Islands Due to Power Shedding

3307. SHRI MANORANJAN BHAKTA: Will the Minister of LABOUR be pleased to state:

(a) the number of mandays lost in the Andaman and Nicobar Islands due to power shedding during the last two years; and

(b) the details of the Small Scale Industries that have been closed due to power shedding in the Islands during that period?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No information is maintained on loss of mandays owing to shortage of power. However, information is maintained on loss of mandays arising out of lay-off and lockout caused by shortage of power. According to provisional information available with the Labour Bureau, there was no loss of mandays on account of lay-off and lockout caused by shortage of power in the Andaman and Nicobar Islands in the years 1988 and 1989.

(b) According to provisional information available with the Labour Bureau, no unit was closed owing to shortage of power in the Andaman and Nicobar Islands during 1988 and 1989.

[*Translation*]

Excess Child Tax

3308. SHRI R.L.P. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to enforce the family planning concept of 'Small family, Happy family' in the national interest;

(b) if so, whether Government proposed to impose 'Excess Child Tax' on those parents who go in for more than two children to discourage Indians from having more than two children; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) to (c). Family Welfare programme in India is being promoted on a voluntary basis in keeping with the democratic traditions of the country. The programme seeks to promote responsible parenthood with a two-child norm—male, female or both—through independent choice of the